

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:289
ANSWERED ON:18.03.2013
NATIONAL GREEN TRIBUNAL
Laguri Shri Yashbant Narayan Singh; Rai Shri Prem Das

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of cases referred to the National Green Tribunal along with the number of cases disposed of during the last three years and the current year, State-wise;
- (b) the number of violations established in the said disposed cases along with the details thereof, State-wise; and
- (c) the action taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a), (b) and (c) of Lok Sabha Starred Question No.289 for reply on 18.3.13 raised by Shri Shri Yashbant N.S. Laguri and Shri Prem Das Rai regarding National Green Tribunal

(a) and (b) As per the information received from the National Green Tribunal (NGT), the data relating to the number of cases referred to the Tribunal along with the number of cases disposed off during the last three years and the current year is as under:

Year	No. of cases filed/ referred/ transferred in/to	No. of cases disposed off NGT
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2011	109	57
(From 4.7.2011 onwards)		

2012	404	252
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2013	131	69
(upto 28.2.2013)		

Total	644	378
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The State-wise data as well as the data relating to the accused identified in the disposed off cases is not maintained in the NGT.

(c) The action on the part of the Government in respect of the identified accused is taken as per law.